

**The Indian Penal Code (Amendment) Bill, 2022 (substitution of sections 124A and 309 and amendment of section 375)**

MR. CHAIRMAN: The Indian Penal Code (Amendment) Bill, 2022 (substitution of sections 124A and 309 and amendment of section 375). Dr. Sasmit Patra.

DR. SASMIT PATRA: Sir, I move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.

**The Constitution (Amendment) Bill, 2022 (substitution of articles 331 and 333)**

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.

**The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022**

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Micro, Small and Medium Enterprises Development Act, 2006.

*The question was put and the motion was adopted.*

DR. KANIMOZHI NVN SOMU: Sir, I introduce the Bill.

**The Food Safety and Standards (Amendment) Bill, 2022**

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

*The question was put and the motion was adopted.*